THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) Yes, Sir.

- (b) According to the provisional trade statistics available from DGCI&S, India's exports during the first five months of the current financial year i.e April-August 1985 amounted to Rs. 3763.15 crores as against Rr. 3895.68 crores during April-August, 1984 registering a marginal decline of 3 4 per cent. On the other hand imports during April-August, 1985 were 7566.24 crores which were higher by 25.0 per cent as compared to Rs. 6054.01 crores during April-August, 1984.
- (c) The product groups in respect of which imports have increased during April-September, 1985 for which cumulative data is available, as compared to April-September, 1984 include Petroleum and petroleum products; machinery and transport equipment; fertilizers manufactured; iron and Steel; metal-ferrous ores and metal scraps; Professional, scientific and surgical instruments; pulp and waste paper; organic chemicals and non-ferrous metals.

Similarly countries in respect of which imports registered an increase during April-September 1985 as compared to April-September, 1984 include France, Federal Republic of Germany, United Kingdom, Australia, Iran, Japan, Iraq, Kuwait, UAE, USA, Canada and USA.

(d) Higher imports have been effected to support the levels of consumption of essential

items, investment and production in the country.

Closing of Bank branches found economically unviable

838. SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

- (a) whether there is a ban on the opening of new branches by public sector banks, except in districts for which they have been named as lead banks;
- (b) if not, the number of branches opened by each bank during 1985 in districts for which they are recognised as lead banks and in other districts:
- (c) whether any branches have been closed by such banks during the year on being found economically not viable; and
 - (d) if so, the number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY) (a) No, Sir.

- (b) Details of bank offices opened by public sector banks having lead districts and other districts during 1.1.85 to 30.9.85 are given below as statement.
 - (c) No, Sir.
 - (d) Does not arise.

Statement

Name of the Bank	Number of lead districts	Offices opened in lead districts	Offices opened in other districts
Allahabad Bank	9		73
Andhra Bank	5	8	26
Bank of Baroda	31	20	62
Bank of India	34	15	121
Bank of Maharashtra	6	5	15
Canara Bank	19	13	63
Central Bank of India	47	46	68
Dena Bank	10	13	28

38

411

Total

PHALGUNA 9, 1907 (SAKA)

[Translation]

Associates of State

Bank of India

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Written Answers

Development of Tourist Centres at Jhunjhunu

839. SHRI MOHD. AYUB KHAN: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state:

- (a) whether there is any proposal to develop Jhunjhunu (Rajasthan) which has many ancient forts and buildings with rare work of architectural beauty as a tourist centre during the Seventh Five Year Plan; and
 - (b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT): (a) and (b). No proposal has been received so far from the State Government to develop Jhunjhunu (Rajasthan) during the Seventh Five Year Plan.

[English]

Effect of increase in duty on Import of T. P. A.

840. SHRI S. M. GURADDI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that due to increase in the duty on TPA by 50 per cent no import of TPA hus taken place during the past six months (May to December, 1985);

(b) the total import of TPA for the period of six months prior to issue of order of change of duty on TPA by 50 per cent; and

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318

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Written Answers

67

1233

(c) the names of three firms manufacturing polyster-yarn which had imported TPA during the period mentioned in part (b) above?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) No. Sir.

(b) and (c). The item TPA is not separately classified in the Indian Trade Classification, Rev. 2. on the basis of which foreign trade statistics are maintained.

Particulars of import licences are published in the 'Weekly Bulletin of Import Licences, Export Licences and Industrial Licences', copies of which are available in the Parliament Library. The latest Weekly Bulletin published is for October, 1985. Import statistics is not maintained importerwise and licence-wise. Government have agreed to allow import of TPA to the following firms:—

- (i) M/s. Reliance Textiles Industries Ltd.
- (ii) M/s. Orkay Silk Mills Ltd;
- (iii) M/s. J. K. Synthetics Ltd.;
- (iv) M/s. Indian Organic Chemicals Ltd.